

(b) if so, how many tractors were allotted to Karnataka State during the last three years;

(c) the total demand of the State Government and to what extent their demand during the current financial year will be met;

(d) whether Government had not imported the tractors during the last year; and

(e) if so, what is the position of allotment during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) (c). No request from the State Government about special demand for tractors has been received. The tractors are allotted by the respective indigenous manufacturers through their dealers/distributors. There is adequate capacity and production of indigenous tractors for meeting the demand.

(d) No, Sir.

(e) Does not arise.

New Paddy for Water Logging Area

5844. SHRI P. RAJAGOPAL NAIDU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any new variety of paddy suitable to water logging conditions has been evolved recently; and

(b) if so, whether it has been released?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) Yes, Sir. Paddy varieties such as

CR 149-244-198, IET 5656 and RPW 6-17 (Phalguna) have been developed for low lying water-logged conditions.

(b) Yes, Sir. These varieties have been released.

Sugarcane Arrears

5845. SHRI P. RAJAGOPAL NAIDU: Will the Minister of AGRICULTURE be pleased to state:

(a) the arrears to be paid to the sugarcane growers in the sugar factories in the country upto now; and

(b) the action taken by the Government to get them paid to the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) According to the information furnished by the sugar factories in their statutory returns, the total arrears of sugarcane price as on 15th June, 1980 were Rs. 22 07 crores.

(b) The liquidation of cane price arrears in the case of sugar factories is the primary responsibility of the concerned State Governments, with whom the matter is taken up from time to time. Apart from this, wherever found necessary, action under the Sugar Undertakings (Taking over of Management) Act, 1978 has also been resorted to. At present, management of 8 sugar factories vests in the Central Government under the said Act.

Sale Price of Fertiliser

5846. SHRI JYOTIRMOY BOSU: Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 2404 on the